

DIVISION BENCH **ITEM NO.148**
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

APPEAL No.23/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S GURU DATTA CONSULTANTS PVT. LTD. V/S SUDEV INDUSTRIES LTD. & ANR.
UNDER SECTION	59 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 18th July, 2024.

**-Sd-
(Court Officer)**

16th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*